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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### CS(COMM) 401/2022 & I.A. 9166-71/2022 +

ABROS SPORTS INTERNATIONAL PVT. LTD ..... Plaintiff Through: Ms. Deeksha Singh, Advocate.

versus

SURENDER KUMAR SINGHAL TRADING AS SURENDERA POLYMERS Through: None.

..... Defendant

## **CORAM:** HON'BLE MS. JUSTICE JYOTI SINGH

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# ORDER 01.06.2022

At request of learned counsel appearing on behalf of the Plaintiff, list on 02.06.2022.

JYOTI SINGH, J

JUNE 01, 2022/shivam